

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER AND SANITATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 93**  
ANSWERED ON 03/02/2025

**QUALITY OF WATER UNDER JJM**

93. SHRI ASHOKRAO SHANKARRAO CHAVAN:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government has issued new protocols to the States regarding regular check and improvement measure for quality of water to be supplied under Jal Jeevan Mission (JJM) and if so, the details thereof;
- (b) whether the expert Committee formed under the Chairmanship of V.K. Madhavan for ensuring the quality of water under the set standards of Government have submitted its report to Government;
- (c) if so, the details thereof and the outcome thereto; and
- (d) details of the other measures taken/being taken by Government to ensure supply of quality water to the household under JJM Mission in the country?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI  
(SHRI V. SOMANNA)

**(a) to (c):** The Department of Drinking Water and Sanitation has issued the "Concise Handbook for Monitoring Water Quality of Piped Drinking Water Supply to Rural Households" on December 30, 2024 which was prepared by expert committee chaired by the AS & MD (NJJM), in which Shri V. K. Madhavan from Water Aid was one of the committee members. This handbook has been shared to all States and Union Territories (UTs) and the electronic copy is uploaded on the Department's website at <https://jalshakti-ddws.gov.in/sites/default/files/handbook-for-monitoring-wq-of-piped-drinking-water.pdf>

**(d):** Water being a state subject, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance. Under the Jal Jeevan Mission, as per existing guidelines, Bureau of Indian Standards' publication BIS:10500 are adopted as benchmark for ensuring the quality of water being supplied through the piped water supply schemes.

Further, as per the Operational Guidelines, States/ UTs can utilize up to 2% of their annual allocation of funds under JJM for Water Quality Monitoring & Surveillance (WQM&S) activities, inter-alia, which includes setting up and strengthening of water quality testing laboratories, procurement of equipment, instruments, chemicals, glassware, consumables, hiring of skilled manpower, surveillance by community using field test kits (FTKs), awareness generation, educational programmes on water quality, accreditation/recognition of laboratories, etc. To enable States/ UTs to test water samples for water quality, and for sample collection, reporting, monitoring and surveillance of drinking water sources, an online JJM – Water Quality Management Information System (WQMIS) portal has been developed.

The State PHEDs operates a network of 2,162 water quality testing laboratories (1,578 NABL accredited/ recognized). The mission has focused on NABL accreditation/ recognition of all labs, as it will increase of confidence in testing data, personnel performing work and testing reports issued by the laboratories. The details of year wise testing done through WQ testing laboratories and through FTKs is as under:

Year	No. of samples tested (in Lakhs)		Grand Total
	in labs	using FTKs	
2019-20	39.00	8.49	50.66
2020-21	49.01	38.18	87.19
2021-22	41.72	25.34	67.06
2022-23	62.20	96.24	158.44
2023-24	75.00	108.54	183.54
2024-25 (As on 29.01.2025)	65.37	83.30	108.16
Total	332.30	360.09	655.05

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